

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1559 of 2026 in Comp. App. (AT) No. ___ of 2026	Pico Capital Private Limited Vs. National Spot Exchange Limited	Kavisha Shah
2.	I.A. No. 1578 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Atlas Shipping Services Pvt Ltd Vs. Overseas Infrastructure Alliance (India) Private Limited	Charu Sachdev
3.	I.A. No. 1579 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	UCO Bank Vs. Nicco UCO Alliance Credit Limited	Brijesh Kumar Tamber
4.	I.A. No. 1580 of 2026 in Restoration Application (AT) No. ___ of 2026 in Comp. App. (AT) (Ins) No. 482 of 2025	Shyamji Construction Co. (Through Autorised Representative) Anil Bhatia Vs. Dilip Buildcon Ltd.	Neeraj Kumar Sharma
5.	I.A. No. 1582 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Heritage Max Condominium Association Vs. Dreamhome Infrastructure Pvt. Ltd. (Developer)	Rupali S. Verma

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